

Name of Corporate Debtor: **Heimdal Minerals Private Limited**Date of Commencement of CIRP: **July 28, 2026** (Order received on **July 31, 2026**)List of Creditors as on: **August 18, 2026**

LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)														
(Amount in INR)														
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Lakhari Resources Private Limited	10.08.2026	36992677.00	1.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	36992676.00	The claim submitted by Lakhari Resources Private Limited has been provisionally admitted to the extent of INR 1/- and the balance claim remains under verification, as the books of account of the Corporate Debtor presently available with the IRP do not indicate any amount outstanding or payable as on date. The claim shall remain subject to further reconciliation and verification upon receipt of the Corporate Debtor's bank records and the requisite supporting documents from Lakhari Resources Private Limited.
Total		-	36992677.00	1.00	-	0.00	0.00	-	0.00%	0.00	0.00	0.00	36992676.00	-